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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 370 of 2005

Jabalpur, this the 28th day of April, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mrs. Meera Chhibber, Judicial Member

Anil Kumar Jain, aged about
42 years, S/o. Shri G.C. Jain,
Head Clerk/S.E. Bridge, W.C.R.,
Jabalpur.

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Applicant

(By Advocate – None)

V e r s u s

1. Union of India, through General Manager, of Railway, Ministry of Railway, New Delhi.
2. General Manager, Central Rly., V.T. Bombay.
3. C.W.N./XEN, Central Rly., Manmad (B.F.)
4. General Manager, West Central Rly., Jabalpur.
5. DRM, West Central Rly., Jabalpur.

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Respondents

(By Advocate – Shri N.S. Ruprah)

O R D E R (Oral)

By Mrs. Meera Chhibber, Judicial Member -

The applicant has filed Misc. Application No. 274 of 2006 praying therein to allow him to withdraw this OA as the respondents have assured him for consideration of his prayer departmentally. M.A. is allowed and the Original Application is dismissed as withdrawn.

28/4/06
(Mrs. Meera Chhibber)
Judicial Member
"SA"

General
(Dr. G.C. Srivastava)
Vice Chairman